

(ख) क्या इस विवाद को निपटाने के लिए कोई कार्यवाही की गई है ?

रक्षा मंत्रालय में राज्य मंत्री (श्री सी० पी० एम० सिंह) : (क) और (ख) यह रिपोर्ट मिली है कि जिन इलाकों से किसानों को बेदखल किया जा रहा है वहां कोई बाग-बगीचे नहीं है। रक्षा विभाग के पास लगभग 305 एकड़ भूमि अपनी तात्कालिक आवश्यकताओं से अधिक थी जिसे अल्पावधि के लिए कृषि पट्टे पर दे दिया गया था। पट्टे की शर्तों में यह प्रावधान है कि जब आवश्यकता होगी तब इस भूमि को वापस ले लिया जाएगा। पट्टे पर दी गई इस भूमि में से लगभग 165 एकड़ भूमि की रक्षा विभाग को जरूरत पड़ गई इसलिए दिसम्बर, 1976 तक 106 एकड़ भूमि वापस ले ली गई। 56 एकड़ भूमि के पट्टेदारों ने मामले न्यायालय में उठा दिए थे इसलिए उसे वापस लेने में कुछ समय लग गया। इस भूमि की सेना को अभी भी आवश्यकता है या नहीं इस प्रश्न पर विचार किया जा रहा है। शेष 143 एकड़ भूमि के मामले में यह जांच की जा रही है कि पट्टेदार इस भूमि को पट्टे पर रखे रहने के पात्र है या नहीं। इस बात की जांच की जा रही है कि पट्टे की शर्तों का कहीं उल्लंघन तो नहीं हुआ है।

Setting up of Naval Base in Kolavai Lake in Tamilnadu

1766. SHRI ERA AUBARASU: Will the Minister of DEFENCE be pleased to state:

(a) whether the proposal of setting up of Naval base in Kolavai Lake in Chengalpattu in Tamil Nadu will be taken up for completion, if not the reasons therefor; and

(b) what is the progress so far made in completing the project?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI C. P. N. SINGH): (a) There is no proposal to set up a Naval Base in Chengalpattu in Tamil Nadu.

(b) Question does not arise.

Poorest community in Tamil Nadu

1767. SHRI ERA AUBARASU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) which is the largest and poorest community in Tamil Nadu; and

(b) whether Government propose to take appropriate steps to protect the interest and welfare of this Community?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) The information is being collected and will be laid on the Table of the House.

Living condition of "Vanniyakula Kshtriya Community" in Tamil Nadu

1768. SHRI ERA AUBARASU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to find out the living conditions of the people belonging to "Vanniyakula Kshtriya Community" in Tamil Nadu to provide them proper representation in Government jobs and in public and private sector;

(b) the findings of the Backward Classes Commission in respect of these people;

(c) whether the Commission has submitted their report to Government, if so, whether Government propose to accept the same; and

(d) whether Government propose to take up the report submitted by Kaka Kalelkar, the then Chairman of the Backward Class Commission?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) No, Sir.

(b) and (c) The Backward Classes Commission has yet to submit its report.

(d) The Backward Classes Commission, now set up, will also examine among other things, the recommendations of the Backward Classes Commission appointed earlier.

Classification of most Backward Communities

1769. **SHRI ERA AUBARASU:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to classify certain communities in the country to be registered as most backward communities so as to make special provisions to safeguard the interest of such communities; and

(b) if so, the particulars thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) Does not arise.

Revision of Policy of Nuclear Explosion

1770. **SHRI UTTAMRAO PATIL:** Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to revise their policy regarding the unilateral declaration of non-explosion of nuclear device even for peaceful purposes; and

(b) if not, the reasons therefor?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) and (b) The Government of India re-

mains committed to its policy of utilizing atomic energy for peaceful purposes which include peaceful nuclear experiments.

Introduction of New Uniforms for Armed Forces Personnel

1771. **SHRI UTTAMRAO PATIL:** Will the Minister of DEFENCE be pleased to state:

(a) whether Government have decided to introduce new uniforms for the armed forces personnel;

(b) if so, what are the details in this regard; and

(c) from which date new uniforms would be introduced and when instructions to this effect are likely to be issued?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) No final decision to provide new uniforms for the Armed Forces Personnel has yet been taken.

(b) and (c) Do not arise.

Schemes by Central Ministries for Tribal Areas

1772. **SHRI GIRIDHAR GOMANGO:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of Central Ministries which identified the problems of tribal areas of the country and prepared the schemes and programmes;

(b) the funds earmarked and provided to the tribal sub-plan areas; Ministry-wise in Annual plans;

(c) the initiative taken by his Ministry with concerned Ministries for the same; and

(d) the Ministries which have issued guidelines to the States having sub-plan areas regarding the preparation of plans, provision and utilisation of earmarked funds in tribal sub-plan areas if any?